

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP 362(ND)/ 2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.01.2018

NAME OF THE COMPANY: M/s Massif Securitas Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: None

ORDER

In the interest of justice adjourned to 1st February, 2018.

-S-df

(Deepa Krishan)
Member (T)

-S-df

(Ina Malhotra)
Member (J)